Database Coverage

Courts, Tribunals & Commissions

1. SUPREME COURT (1950 - Current)

manupatra®

2. All HIGH COURTS OF INDIA - Inception of Each Court - Current

COURT	PERIOD	COURT	PERIOD	COURT	PERIOD
ALLAHABAD	(1874 - Current)	J&K & Ladakh	(1950 - Current)	ORISSA	(1918 - Current)
AP (Amaravati)	(2019 Current)	JHARKHAND	(2000 - Current)	PATNA	(1916 - Current)
BOMBAY	(1860 - Current)	KARNATAKA	(1950 - Current)	PUNJAB & HARYANA	(1905 - Current)
CALCUTTA	(1860 - Current)	KERALA	(1929 - Current)	RAJASTHAN	(1948 - Current)
CHHATTISGARH DELHI	(2000 - Current) (1966 - Current)	M.P.	(1916 - Current)	SIKKIM	(1977 - Current)
GAUHATI	(1948 - Current)	MADRAS	(1842 - Current)	TELANGANA (Hyderab	ad) (1932 - Current)
GUJARAT	(1947 - Current)	MANIPUR	(2013 - Current)	TRIPURA	(2013 - Current)
HIMACHAL PRADESH	(1948 - Current)	MEGHALAYA	(2013 - Current)	UTTARAKHAND	(2000 - Current)

- Full Text Judgments on all subjects of law
- Case Notes
- Citing Reference
- Prior History/High Court Status in SC Judgments
- SLP Status/SC Status in HC Judgments
- Industry Wise Classification of Judgments
- Ratio Decidendi and Authorities Referred
- Hyperlink to Cases Referred
- Cases Overruled / Reversed and Party Overruled Status
- Hyperlink to Acts, Rules and Orders
- FILAC Analysis in SC cases

3. PRIVY COUNCIL CASES

4. PRE 1950 CASES - OTHER COURTS

- Federal Court Goa, Daman & Diu House of Lords/Queens Bench Kutch Lahore Nagpur
- Oudh Peshawar Rangoon Saurashtra Sindh

5. ORDERS OF TRIBUNALS & COMMISSIONS

- Appellate Authority for Advance Ruling (AAAR)
- Appellate Authority for Industrial & Financial Reconstruction (AAIFR)
- Appellate Tribunal for Electricity (APTEL)
- Appellate Tribunal for Foreign Exchange (ATFE)
- Appellate Tribunal for Forfeited Property (ATFP)
- Appellate Tribunal under Prevention of Money Laundering (ATPMLA)
- Armed Forces Tribunal (AFT)
- Authority for Advanced Rulings (AAR)
- CEGAT/CESTAT
- Central Administrative Tribunal (CAT)
- Central Electricity Regulatory Commission (CERC)
- Central Information Commission (CIC)
- Central Sales Tax Appellate Authority
- Company Law Board/NCLT
- Competition Appellate Tribunal (COMPAT)
- Competition Commission of India (CCI)
- Copyright Board
- Cyber Appellate Tribunal
- Debt Recovery Appellate Tribunal (DRAT)
- Debts Recovery Tribunal (DRT)

- Multiple Equivalent Citations to 300+ Journals
- Supreme Court Orders 2000 Onwards
- Highlighting of Important Paragraphs in SC Judgments
- True Copy of Judgments Added in SC, All High Courts & NCLT
- SC Judgments in Vernacular Language
- Relevant Section in all SC Judgements, Direct Taxation and Goods & Service Cases
- Court wise E-filing Guidelines
- Order timeline in Judgements of Supreme Court, Delhi HC, Karnataka HC, Maharashtra HC, Himachal Pradesh HC

- Employee Provident Fund Apellate Tribunal (EPFAT)
- Income Tax Appellate Tribunal (ITAT)
- Industrial Courts
- Insolvency & Bankruptcy Board of India (IBBI)
- Intellectual Property Appellate Board (IPAB)
- Monopolies & Restrictive Trade Practices Commission (MRTPC)
- National Anti Profiteering Authority (NAA)
- National Company Law Appellate Tribunal (NCLAT)
- National Consumer Disputes Redressal Commission (NCDRC)
- National Green Tribunal (NGT)
- National Financial Reporting Authority (NFRA)
- News Broadcasting & Digital Standards Authority (NBDSA)
- Railway Claim Tribunal
- Real Estate Appellate Tribunal (REAT)
- Real Estate Regulatory Authority (RERA)
- Revisionary Authority Under MMDR Act
- State Consumer Dispute Tribunal (SCDRC)
- SEBI/Securities Appellant Tribunal (SAT)
- State Taxation Tribunal (STT)

Trade Mark Registry (TMR)

- Telecom Disputes Settlement & Appellate Tribunal (TDSAT)

6. INTERNATIONAL DATABASE

- Africa
- Australia •
- Bangladesh
- Canada •
- Caribbean Countries •
- Constitutions of 206 Countries English Reports 1220-1873 •
- Hongkong
- Human Rights Commissions
- Court of Justice of the European Communities
- International Arbitration
- International Court of Justice
- New Zealand
- Pakistan
- Singapore
- South Africa

Any Central Act with State Act

Amending Act or Notification

Act/Unenforced Provisions

Supreme Court Guidelines

Hindi Text of Bills.

Subject-wise Classification of Bills

Effective Date etc.

- Sri Lanka United Arab Emirates
- United Nations/WTO

Comparison Between Different State Acts or Central Acts or

Flags for Bill Pending in Parliament for Respective Amendment

Details of Bill Including Current Status of Bill, Assent Date etc.

Tracking the History of Amendments in Acts by Way of

Footnotes and Linking in Footnotes with Respective

Brief Facts - Statement of Objective, Date of Assent,

Annotations in Most Frequently Used Central Acts

Comparative Chart Between the Old & New Acts

United States

• United Kingdom

Others (Relevant Judgments From Other Courts/Countries)

- Maritime Cases 1870-1940

Legislative & Research

- **BARE ACTS/STATUTES CENTRAL & STATE** 1.
 - 4000+ Central Bare Acts Incorporating Amendments
 - 30000+ State Bare Acts
 - Rules, Regulations, Schemes and Orders
 - Hindi Text of the Central Acts in PDF Format
 - Text of Amending Acts Since 1860
 - Repealed Acts and Corresponding Repealing Acts
 - Alphabetical, Chronological, Subject-wise, Industry-wise • and Ministry-wise Classification of Acts
 - Bare Acts & Rules Linking
 - State Amendments to Central Acts
 - State Acts of all States of India
 - Legislative Timeline

BILLS IN PARLIAMENT AND ORDINANCES 2.

- Full Text of Bills Introduced/ Passed in Both Houses of Parliament
- Ordinances/Draft Bills
- Bill Summaries (2010-current)

3. **NOTIFICATIONS & CIRCULARS - CENTRAL**

- Agriculture & Farmers Welfare
- Atomic Energy
- Bureau of Energy Efficiency
- **Chemical and Fertilisers**
- **Civil Aviation**
- Coal
- **Commerce & Industries**
- . Communications
- Consumer Affairs, Food & Public Distribution .
- **Corporate Affairs**
- Defence •
- Education
- Electronics & IT .
- Environment, Forest & Climate Change
- **External Affair**
- Finance
- Fisheries, Animal Husbandry & Dairying

- Food Processing Industries
- Health & Family Welfare
- Heavy Industries and Public Enterprises
- Home Affairs
- Housing & Urban Poverty Affairs

•

- Information & Broadcasting
- IRDA
- Jal Shakti
- Labour & Employment
- Law & Justice
- Micro, Small & Medium Enterprises
- Mines
- **Minority Affairs**
- Personnel, Public Grievances & Pension
- Petroleum & Natural Gas

- Port, Shipping & Waterways Power
- Press Information Bureau
- Railways
- Reserve Bank of India
- . **Road Transport & Highways**
- **Rural Development**
- SEBI
- . Science and Technology
- . Social Justice and Empowerment
- Statistics & Programme Implementation
 - Steel
- . Textiles
- TRAI
- Women & Child Development
- Youth Affairs & Sports
- Gazette Copy of Notifications & Circulars Available Acts & Rules Linking

STATE NOTIFICATIONS ISSUED BY STATE DEPARTMENTS OF VARIOUS STATE GOVERNMENTS

5. COMMITTEE REPORTS

- Comptroller & Auditor General Report
- Constituent Assembly Debates
- Finance Commissions Reports
- Law Commission Reports Police Commission Reports
- Reserve Bank of India Reports

Authoritative
 Relevant
 Efficient

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- Standing Committee Reports
- Subject Specific Reports

6. ACADEMIC MODULE

- Conventions Subject Specific
- International Treaties
- Student Module Subject-wise Cases on Relevant Sections of Related Acts
- Online Tests For testing proficiency in Legal Research on Manupatra

7. DRAFT AGREEMENTS & DEEDS ON VARIOUS SUBJECTS OF LAW IN PDF & WORD FORMAT

8. SECONDARY MATERIAL

A. COMMENTARIES

The following commentaries are currently available online. The repository continues to grow as more commentaries are added:

- Code of Civil Procedure, 1908
- Code of Criminal Procedure, 1973
- Companies Act, 1956
- Constitution of India
- Consumer Protection Act, 1986
- Court Fees Act, 1970
- **B. LEGAL TAXONOMY**

It is a hierarchical structure which lists various topics & sub-topics of law under Acts.

C. MANUPATRA E BOOKS

D. DICTIONARY

 English Dictionary • Universal's Law Dictionary (English)

E. MAXIMS REPOSITORY

F. ARTICLES

- Articles by Professionals & Students
- Academic Journals
- Newsletters, Alerts, Press Releases & Insights from Law Firms
- Case Studies and Briefs

G. COURTS RULES/NOTIFICATIONS/ORDERS/DIRECTIONS/FORMS

H. COVID UPDATES

- Central: Notifications & Circulars
- State-wise: Notifications & Circulars
- District-wise : Direct link to related sites for checking of Covid related updates
- Court-wise : All Covid related relevant documents issued by various courts

- Copyright Act, 1957 • Employee Compensation Act, 1923
- Factories Act, 1948
- Indian Evidence Act, 1872
- Indian Stamp Act, 1899

- Legal Maxims Legal Phrases
- Moot Memorial

- Industrial Disputes Act, 1947
- Juvenile Justice Act, 2000
- Limitation Act, 1963
- Negotiable Instruments Act, 1981
- Specific Relief Act, 1963
- Suits Valuation Act, 1887

- Indian Contract Act, 1872

 - - English-Hindi Dictionary

 Subject Wise Case Books

Database Coverage

BUSINESS POLICY

1. WTO

- Overview & Membership of WTO
- Legal Texts and Documents

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- Trade & Competition Policy
- Trade & Investment Measure
- Trade & Transfer of Technology
- Trade in Goods & Services
- Trade in Intellectual Property
- Trade in IT Products & Information & Communication
- Trade Policy Review Mechanism

- Legal Texts and Documents
- Rounds and Conference
- WTO Annual Reports & Trade Reports
- WTO Discussion Papers
- WTO Dispute Settlement

Countries (Case Studies)

Proforma /Trade Notices

FAQs & Questionnaire

Office Memorandum

Documentation in India and Abroad

WTO Anti-Dumping Committee Reports

Annual Report of Ministry of Commerce

- WTO Regime & Small Scale Sectors
- Directorate Generals of Safeguards, Govt. of India
- Press Release
- New Issue in WTO
- FAQs

2. ANTI-DUMPING

- Introduction
- Anti-Dumping Legislation/Acts
- Anti-Dumping Guideline
- Anti-Dumping Procedures & WTO
- Global Perspective of Anti-Dumping
- Bilateral Treaties
- Press Release
- Trade Agreements
- Anti-Dumping Dispute Settlement
- Anti-Dumping Exporters and Importers

3. ARBITRATION

Introduction

Indian Arbitration

- Legislations
- Arbitration in India
- FICCI Tribunal of Arbitration
- Model Arbitration Agreement
- Services in Arbitrations in India
- Notifications and Circulars
- Press Releases
- Schemes, Reports & Forms
- List of Institutions Providing Services in Arbitration
- Forms

Articles

Bilateral Treaties

Anti-Dumping Proceedings Initiated by India Against Other

Notifications & Circulars (Custom Tariff/Non-Tariff DGAD/DGSCCE)

International Arbitration

- International Commercial Arbitration
- International Convention and Treaties
- International Statutes
- International Arbitral Institutions-Rules & Procedures
- Rules and Procedures of Other Institutions
- UNCITRAL Model Laws
- Disputes Settled by Permanent Court of Arbitration
- Institutional and Specialized Arbitration
- Legislation of Other Countries
- Disputes Settled by Permanent Court of Arbitration
- List of Institutions Providing Services in Commercial Arbitration

4. CYBER / IT LAWS / IPR

4.1 CYBER / IT LAWS

- Bills, Acts, Rules & Regulations
- Notifications & Press Releases
- Policy, Schemes, Guidelines & Other Relevant Documents
- Committee, Annual & Other Reports
- Electronic Governance
- Domain Name System

- International Reports / Guidelines / Acts
- Internet Corporation for Assigned Names & Numbers (ICANN)
- FormsFAQs
- Miscellaneous

	 INTELLECTUAL PROPERTY RIGHTS Introduction IPR Regime in India Trade Marks (TM) Patents Copyrights Designs Geographical Indications Press Releases, Notification & Circulars Committee & Annual Reports 	 Acts, Bills, Rules IP in E-Commer IP Strategies IPR Bilateral Cool International Age International Can Copyrights, CPF 	 Case Studies - India operation • FAQs greements/Conventions & Treaties ases - US/UK for Patent, TM, R Disputes, NAF, WIPO & OTHER IP cases Addresses Related to IPR
5.	FOREX & BANKING		
	 Acts/Statutes & Rules Articles Bills & Ordinances Banking OMBUDSMAN'S scheme Banking Cash Transaction Tax [Relevant Provisions] Exchange Control Manual (as on date) FDI Policy Quarterly Review of Annual Monetary Policy 	 Directions FEMA Liberalisation Guidlines FEDAI Laws and Documents relating to FEDAI Foreign Direct Investment Manual FEMA Regulations and Notifications Notifications, Circulars & Press Releases for Bankers and for Bank Customers Foreign and Private Banks Discussion Paper 	 RBI Annual Reports RBI Forex Report Public Debt Management Quarterly Report Committee Reports/Recommendations Review of Annual Policies Debt Recovery Tribunal Annual Monetary and Credit Policies Forms FAQs
6.	CAPITAL MARKET		
•	 Bills & Ordinance SEBI (Rules, Regulations & Guidelines) Depositories Derivatives Listing Agreements for Debentures, Equity & Securitized Debt Instruments Regulation Wise Division of SEBI Cases 	 FII, Arbitrators Corporate Governance Mutual Funds Stock Exchanges Investor Education FAQ on Buy Back Securities etc. Informal Guidance Provision wise Cases 	 Schemes Circulars & Notifications Committee Reports/Concept Papers Annual Reports Press Releases Secretarial Standards Forms Compliance Format
7.	CORPORATE LAWS		
	Procedures Due D	 Notifications Directions & 0 ates & Penalties Secretarial Standards Notifications Directions & 0 Forms Committee/A 	Guidelines • Schemes & Orders • Press Release
8.	COMPETITION LAWS		
	 Overview Competition Law: India Statutes/Rules/Notifications Press Releases, Reports, Newsletters 	÷	eements and Guidelines npetition Laws (US, UK & EU)
9.	EMPLOYMENT LAWS (Module covers La	bour, Industrial and Service Laws)	
	 Legislative Enactment and Judicial Syste Rules and Regulations (Central & State) Guidelines/ Schemes Minimum wages and State Notifications Notifications Central Pay Commission 	ESI & EPFEmployee State Insurance & PF	 MOUs PIB Releases International Cases and Conventions FAQs Compliance Schedule Citizen Charter
10.	DIRECT TAXATION		
	 Acts/Bills/Rules Notifications & Circulars Committee and Other Reports CBDT Guidelines Accounting & Secretarial Standards 	Ready Reckoner on Direct Taxes	 FAQs Transfer Pricing International Taxation Forms/Challans Committee/Other Reports
11.	VAT (Value Added Tax)		
	Acts/Statutas & Ordinances	• VAT Schodulos	• Ell Directives on VAT

- Acts/Statutes & Ordinances
- Notifications/Circulars/PIB
 Committee Reports
- Model VAT Bill 2003

- VAT Schedules
- Schemes
- VAT Glossary
- VAT FAQs

- EU Directives on VAT
- White Paper on VAT
- Forms • GST
 - www.manupatra.com

 12. INDIRECT TAXATION Central Statutes/Acts, Rules & Regulations Notifications & Circulars Schemes / Guidelines / Drafts/Press Releases Customs Tariff/Central Excise Tariff Bilateral Treaties Manual/Exim Policy & Procedures/FTP 	 Forms/Bonds/Applications (Excise/Customs) Committee Reports Service Tax Finance Acts Education Cess Key Contacts 				
13. FOREIGN TRADE POLICY AND PROCEDURES					
 Introduction Acts, Rules & Regulations DGFT Notification/Public Notices/Circulars/Trade Notices Annual & Committee Reports Foreign Trade Policy for Various Years Foreign Trade Procedure for Various Years Exim Policy/Duty Drawback Rates/DEPB Rates Order/Guidelines/Schemes 	 Import - Export Code ITC Classification Special Economic Zone Trade Agreement Trade Promotion, Facilitation & Foreign Trade Procedure Bilateral Investment Promotion & Protection Agreements (BIPA) Forms • FAQs Press Release 				
14. HUMAN RIGHTS					
 Historical Documents on Human Rights Bills Central Rules & Regulations International Human Rights Documents International Documents Ratified by India International Regional Conventions 	 Important Instructions & Guidelines Committees/Commissions on Human Rights Forms Notifications & PIBs FAQs Reports of Human Rights 				
15. INDIAN INDUSTRIAL POLICIES & PROCEDURES					
 Acts, Rules & Regulations, Order & Schemes Industrial Procedures in India Framework of the Industrial Policy of India & FDI Policy Information Relating to FDI, FTZ, EOU, EPZ, EHTP, STP & SEZ FDI Policy, Reports & DIPP Policy Entry Strategy for Foreign Investors Investment Promotion & Facilitation NRI Investment Policy Make in India 	 Small Scale Industrial Policy and Annual Reports Statistics Related to Industrial Policy SIA Statistics Annual Issue Trade Investment & Facilitators Different Forms Related to the Industrial Policy to Set Up an Industry in India Notifications • Sectoral Policies Press Release & Press Notes FAQs • Miscellaneous 				
16. ENVIRONMENT					
 Overview Acts, Rules, Regulations & Bills Notifications & Circulars Policies & Schemes/Guidelines PIB Releases on Environmental Issues Committee, Annual & Other Reports 	 Bilateral Agreement/Joint Statement Ministry Division MOU in Field of Environment Action Plans on Climate Change International Agreements Key Contacts FAQs 				
17. MEDIA AND COMMUNICATION LAWS					
 Acts/Statutes Bills & Ordinances Code and Guidelines Telecom Tariff Orders Policies Rules and Regulations 	 Annual/ Committee Reports Forms Treaties & Conventions Press Releases FAQs Notifications 				
18. INSURANCE					
 Acts, Rules & Regulations Circulars/Notifications Press Releases Committee Reports/Annual Reports Third Party Admir Actuaries Allied Acts - Relev Reinsurance 	Schemes FAQs				
19. CONSUMER					
 Introduction Acts Rules and Regulations Schemes and Order Bills and Ordinances Annual Committee Reports Notifications & Circulars Office Memorandum Press Releases Forms BIS Consumer Welfare Functions 	 NCCF National Standard Bodies of ISO Member Countries State Consumer Dispute Redressal Commission FAQs 				

- State Consumer Dispute Redressal Commission
- FAQs
- Miscellaneous

20. POWER AND ENERGY				
IntroductionArticlesCommittee ReportsForeign Direct Investment	 Guidelines/ Schemes/ Orders International Documents (Treaties, Agreements and Conventions) Legislations/Statutes 	Policies and ProceduresPress ReleasesFAQs		
Notifications, Circulars & Annual Reports:				
Bureau of Energy EfficiencyDepartment of Atomic Energy	Ministry of CoalMinistry of Petroleum and Natural Gas	Ministry of New and Renewable EnergyMinistry of Power		
21. MINES AND MINERALS				
 Introduction Statutes/Acts/Bills/Ordinances Rules and Regulations Notifications 	 Policies and Procedures Annual & Committee Reports Guidelines and Schemes International Cooperation 	 Press Release Forms Budget Reports FAQs 		
22. REAL ESTATE				
 Acts Rules Bills/Ordinances Notifications Bye Laws Guidelines 	 Press Releases Annual Reports Schemes Smart Cities Mission Committee Reports Policies 	 Forms RERA Ready Reckoner Manuals & Advisories Stamp Duty and Suit Valuation FAQs State Data 		
23. GOODS AND SERVICE TAX (GST)				
 Overview of GST Bills/Acts/Rules/Ordinances Notification • Drafts Model GST/IGST Law Reports Rates 	 Forms Press Release Migration to GST GST Rate Finder GST Important Dates GST Council Meeting 	 Discussion Paper Orders FAQs Business Processes Newsletter Contacts 		
24. INSOLVENCY				
 Acts/Bills Rules/Regulations Notifications/Circulars Regulations Inter 	orts/Guidelines Ilator/Insolvency & Bankruptcy Board of India national laws ments Related to Important Sections erly Reports	FormsCasesFAQsPress Release		
25. INTERNATIONAL LAW				
Public International Law				
 What is Public International Law Evolution of International Law Human Rights and Refugees Law of the Seas Space law PIB 				
IntroductionCommercial and Financial LawFamily Law	 Harmonization of PIL or Conflict of Laws Insolvency Intellectual Property Law 	 International Trade Law or Sale of Goods New York Arbitration Convention 		
26. CLIMATE CHANGE				
 Overview Effects of Climate Change Measures to Tackle Climate Change Industry Wise Contributors Climate Change and Other Sectors Key Terminology 				

• Measures to Tackle Climate Change

Indian Laws

- Relevant Laws
- Rules/Regulations
- Notification/Circulars/PR
- Reports
- Policies/Guidlines/Plans
- India on Climate Change
- Important Cases

• Key Terminology

International Laws

- International Organigation
- International Cases
- Human Rights & Climate Change
- Paris Agreement
- COP
- Treaties & Conventions
- Global Standards
- Laws & Policies

INDUSTRY MODULE

1. FINTECH

- Overview
- Types of Fintech
- Fintech, Related Laws and Policies

2. GAMBLING

- Overview
- Forms
- Acts/Bills and Ordinances
- Reports
- Rules/Regulations

2. HOSPITATILITY

- Overview
- Acts/Rules/Regulations
- Notifications
- Press Release
- Guidelines/Schemes
- Licenses and Approvals
- Tourism

- Fintech and Data Protection
- Financial Institutions and Related Laws
- FAQs
- Relevant Cases
- Notifications
- Taxation
- International Laws
- News Clippings

- E-commerce Companies and Related Laws
- Gambling and Sports
- Articles/Publications
- Licensing
- Other Relevant Information
- FAQs
- Associations Governing Hotel Industry
- Hospitality Development and Promotion Board
- Nidhi & Saallu
- International Law: UNWTOs
- Court Orders & Judgements
- FAQs